

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) No. 147 of 2019

IN THE MATTER OF:

Agarpara Company Ltd.

...Appellant

Vs

Agarpara Jute Mills Ltd. & Ors.

...Respondents

Present:

For Appellant: Mr. Abhijeet Sinha, Ms. Sandapurna and Mr. Kamesh Vedula, Advocates.

For Respondents:

With

Company Appeal (AT) No. 155 of 2019

IN THE MATTER OF:

Lakeview Agencies Pvt. Ltd. & Ors.

...Appellants

Vs

Agarpara Jute Mills Ltd. & Ors.

...Respondents

Present:

For Appellants: Mr. Raj Sekhar Rao, Sr. Advocate with Mr. Sugem Seth, Advocate.

For Respondents: Mr. Atanu Mukherjee, Advocate for R-1.

**Mr. Arjun Aggarwal, Advocates for R-13.
Mr. Gaurav Kejriwal and Ms. Indrani Mukherjee,
Advocates for R-29.**

With

Company Appeal (AT) No. 169 of 2019

IN THE MATTER OF:

Mahendra Sharma & Anr.

...Appellants

Vs

Agarpara Jute Mills Ltd. & Ors.

...Respondents

Present:

**For Appellants: Mr. Abhijeet Sinha and Mr. Saikat Sarkar,
Advocates.**

For Respondents:

ORDER

04.02.2020: As only one issue relating to maintainability of application under Section 241-242 in terms of Section 244 of the Companies Act, 2013 is involved, parties are allowed to file short written submission by tomorrow, if not filed.

Post these appeals 'for hearing' under heading 'for orders' on **6th February, 2020** before the bench as may be determined by the Hon'ble Chairperson.

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

am/gc